

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1310  
ANSWERED ON:01.12.2014  
ACCIDENTS OF GAS CARRYING VEHICLE  
Antony Shri Anto ;Sampath Shri Anirudhan

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) the number of oil and gas carrying vehicle accidents occurred in the country during the last three years and the current year, State/UT/Oil Marketing company-wise;
- (b) whether the road transport authorities had issued guidelines for these vehicles;
- (c) if so, the details thereof along with the measures taken/proposed to be taken by the Government to follow the guidelines of such authorities;
- (d) whether the Government proposes to set up a Petroleum and Natural Gas Industry Safety Board (PNGISB) in the country to ensure safety of petroleum and gas related instalations as well as augmenting safety measures in transporting various petroleum products; and
- (e) if so, the details thereof along with the time by which the said PNGISB is likely to start functioning.

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Oil Industry Safety Directorate (OISD) has reported that 357 accidents of oil and gas carrying vehicles occurred in the country during the last three years and the current year (April-June). State/OMC-wise details are annexed as Annexure-I.
- (b) & (c): Ministry of Road Transport and Highways has reported that Government of India, vide Rule 9 of Central Motor Vehicles Rules 1989 (CMVR) has laid down that persons driving vehicles carrying goods that are dangerous and/ or hazardous to human life are to be trained periodically as per the syllabus specifically mentioned in the said Rule by a Driving School that is duly authorized to conduct such training as laid down under the said Rule. Under Rule 131, 132 & 133 of CMVR, 1989 certain responsibilities have been given to the consigner, transporter / owner of goods and the driver concerned related to hazardous or danger goods.
- (d) & (e): A proposal to set up a Petroleum and Natural Gas Industry Safety Board (PNGISB). is under consideration.